

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2612
ANSWERED ON 16/03/2026

EFFECTIVENESS OF RERA WEB PORTAL

2612. DR. LAXMIKANT BAJPAYEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has developed a unified RERA Web Portal, if so, the details of its purpose and benefits;
- (b) the improvements still needed in the portal to achieve the desired results; and
- (c) the manner in which Government proposes to overcome challenges for the effectiveness of this portal like state-level inconsistencies as many State Portals have missing and outdated information and not updating data regularly, different States using different IT systems, problems in smooth data migration, State level rules variations, builder non-compliance, issues of enforcement and judicial delays etc.?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Yes. A unified RERA portal was launched during the 5th Meeting of the Central Advisory Council (CAC) on 4th September 2025, to streamline access to information related to RERA for all stakeholders. The weblink of the aforesaid portal may be accessed at <https://rera.mohua.gov.in/>.

Further, login credentials have been shared by the Ministry with all the Real Estate Regulatory Authorities to update the status of RERA implementation on the portal. Accordingly, implementation status of RERA across all States/UTs, is published weekly on the portal comprising the number of registered real estate projects & agents, complaints disposed, etc. This centralised digital platform portal aims to play a pivotal role in enhancing cross-learning among Real Estate Regulatory Authorities and facilitating the homebuyers, by providing them easy access to updated information and State RERA portals, thus promoting transparency.

Furthermore, the Real Estate Regulatory Authorities of all States / UTs have been requested to take necessary action for API-based integration to enable smooth data migration & seamless integration of State RERA portals with the unified RERA portal and also regularly update their respective websites with relevant details of all registered real estate projects for public viewing.
